

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. 312(H)
TO BE ANSWERED ON 08TH AUGUST, 2016

EXPORT OF MEAT AND MEAT PRODUCTS

***312(H). SHRI CHANDRAKANT KHAIRE:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the existing policy of the Government for export of meat and meat products;
- (b) the total quantity and value of meat and meat products exported from the country during the last three years and the current year, item and country-wise along with the foreign exchange earned therefrom;
- (c) whether the Government has received requests/suggestions from various religious organizations/social organizations to discontinue the said exports and if so, the details thereof along with the action taken thereon;
- (d) whether the Government has lifted or proposes to lift the ban on export of beef and if so, the details thereof along with the reasons therefor; and
- (e) whether the Government has taken into account the feelings of a large section of the population of the country in this regard and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.312(H) FOR ANSWER ON 08TH AUGUST, 2016
REGARDING “EXPORT OF MEAT AND MEAT PRODUCTS”.**

(a) As per the existing Meat Export Policy, the export of beef (meat of cow, oxen and calf) is prohibited and is not permitted to be exported. Bone in meat, caracass, half caracass of buffalo (both male and female) is also prohibited and not permitted to be exported.

Only the boneless meat of buffalo (male and female) and meat of goat & sheep is permitted to export subject to the provisions specified in the Gazette Notifications on raw meat (Chilled and Frozen) issued from time to time under the Export (Quality Control and Inspection) Act, 1963 and subject to the fulfilment of the conditions stipulated under the Foreign Trade Policy.

(b) The total quantity and value of meat and meat products exported from the country during the last three years and the current year, item and country-wise along with the foreign exchange earned therefrom is given below:

Quantity in MT/Value in US\$ Million

Product-wise meat export:

COMMODITY	2013-14		2014-15		2015-16		2016-17(Apr-May)*	
	QTY (MTS)	VAL (US \$ M)	QTY (MTS)	VAL (US \$ M)	QTY (MTS)	VAL (US \$ M)	QTY (MTS)	VAL (US \$ M)
BUFFALO MEAT	1365643	4350.38	1503512	4781.18	1314161	4068.66	188995	545.71
PROCESSED MEAT	508	1.29	405	2.29	282	0.96	6	0.03
SHEEP/GOAT MEAT	22608	115.37	23614	135.71	21952	128.38	3747	21.92
OTHER MEAT	268	0.55	262	0.44				
Grand Total	1389027	4467.58	1527793	4919.62	1336395	4198.00	192748	567.67

Source: DGCI&S/*Provisional

Top Country-wise export of meat& meat products:

COMMODITY	2013-14		2014-15		2015-16		2016-17(Apr-May)*	
	QTY	VALUE	QTY	VALUE	QTY	VALUE	QTY	VALUE
VIETNAM	524490	1796.316	633945	2154.39	605248	1993.01	68364	212.56
EGYPT	107826	338.221	128082	422.34	115317	357.72	28053	79.92
MALAYSIA	121713	388.672	130877	422.94	135939	410.02	20566	61.85
SAUDI ARAB	80433	280.469	80845	301.51	69392	245.36	12957	44.72
IRAQ	29992	87.1	23603	66.33	42988	117.36	9164	20.58
Others	524573	1576.808	530441	1552.1	367511	1074.53	53644	148.04
Total...	1389027	4467.586	1527793	4919.61	1336395	4198	192748	567.67

Source: DGCI&S/*Provisional

(c) Representations are being received from time to time from some religious/social organisations demanding ban on export of meat and its products. In

2007, as per the directions of the Hon'ble Supreme Court, the Central Government had reviewed the meat export policy, in the light of the Directive Principles of State Policy under the Constitution of India, and also in the light of the policy's potentially harmful effects on livestock population, and the economy of the country and it was decided that the current meat export policy needs no change.

(d) No, Madam. At present, there is no proposal to lift the ban on export of beef.

(e) The existing export policy is in the interest of the farmers, livestock producers, meat consumers, traders, stake holders and stake holders of other sectors such as dairy, leather, animal feed etc. Further, the import and export of agricultural products including meat and meat products depends on various factors including availability of surplus over and above the domestic requirement, international demand and supply situation, quality standards in the importing/exporting countries, varieties traded and price competitiveness, compliance of WTO norms and need to balance between remunerative prices to the growers and availability of products to common man at affordable prices etc. The Government takes into account these factors before deciding on import or export of agricultural commodities including meat and meat products.
